

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 16/16	TP 86/16	For order	397/ 398	G. Ramu Vs. Rayen Steels Pvt. Ltd. & 5 Ors

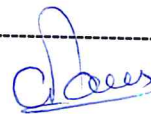
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① Mr. Ramu
98450 23733

For Petitioner



② AM. BRIDHARAN.
K. S. VADIVELU
94483-55070

Respondents
ADVOCATES

T. T. Indur
31/1/2018

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. List it on 21/02/2018.


Member (T)


Member (J)